Statement

List of leased properties which were Released from time to time by the Directorate of Estates out of General pool in Delhi/New Delhi.

Sl No.	Description of the Property	Date of Leasing	How used	Date of releasing	Remarks
1.	No. P-24, Green Park				**Releasing
	(FF), New Delhi	31.1.68	Residential	1.5.78	order has
2.	No. F-2, Green Park				been
	(FF), New Delhi	17.2.68	do	1-6-78	issued but
3.	No. 114, Sunder Nagar				the posse-
	(FF) Flat, New Delhi	27.8.55	— do—–	13-6-78 (AN)	ssion of
4.	No. U-1, Green Park,				the build-
	New Delhi	1-3-68	do	23-9-78	ing has
5.	No. 114, Sunder Nagar				not been
	(GF), New Delhi.	27-8-55	—do—	13-10-78	handed
6.	Thapar House		Commercial	1	over to
	New Delhi	21-11-55	Office		the land
			accommoda-		lords.
			tion	20-11-80	
7.	First Floor Flat of No.		(Requi-Resd	1-1-81	
	2-Pusa Road,		sitioned)		
	New Delhi	12-4-43	converted		
		11-4-48	into lease.		
8.	Flat No. 1112-Ansal		Office Acco-		
	Bhawan, New Delhi	1-9-76	mmodation	2-8-81	
9.	Flat No. 1111-Ansal				
	Bhawan, New Delhi.	1 6-8-7 6	do	30-11-84 (A	.N)
10.	GF (Eastern Side) of 2- Pusa Road, New Delhi	1-8-48	do	20-5-85	
11.	Shriram Institute Buil-				
	ding, 19-University Roa	d,			
	Delhi	1-7-54	—do—		

Import of deep sea fishing trawlers

3053. PROF. P. J. KURIEN : Will the Minister of AGRICULTURE be pleased to state ;

(a) the number of applications pending with Government for import of deep sea fishing trawlers, State-wise;

(b) the time by which these applications will be cleared;

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(c) whether Centre gives special assistance to States to enable them to augment their fleet of trawlers; and

(d) if so, the details thereof and the States that have availed of this assistance?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA): (a) The number of applications for import of deep sea fishing vessels under the schemes of general imports 100 per cent export oriented schemes and against charter obligation pending consideration by the Fishing Vessels Acquisition Committee are State-wise as follows:

Name of State	No. of applications
Uttar Pradesh	2
Delhi	7
Andhra Pradesh	11
Maharashtra	2
West Bengal	2
Madras	6
Kerala	1
Pondicherry	1
Orissa	2

(b) Applications for import are considered on the merits of each case subject to fulfilment of stipulations concerning design, price and other relevant factors. As such no time limit is prescribed for clearing the applications.

(c) No, Sir.

(d) Does not arise.

[Translation]

Linking of villages with the Pucca Roads

3054. SHRI SARFARAZ AHMAD: Will the Minister of AGRICULTURE be pleased to state : (a) the number of the villages linked with pucca roads so far and the number of the villages proposed to be linked with pucca roads during the Seventh Five Year Plan; and

(b) the number of the villages which still remain to be linked with pucca roads and the time by which these villages will be linked with pucca roads?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL (SHRI CHANDULAL CHANDRAKAR): (a) As on 1.4.85, 77888 villages with population over 1000 were connected by all weather roads under the Minimum Needs Programme (MNP). During the Seventh Plan about 24000 villages with population over 1000 are proposed to be connected by all weather roads under MNP.

(b) As on 1.4.85, 48129 villages with population falling within the MNP norms still remained to be connected by all weather roads. As per the norms laid down in the Sixth Plan document all the villages with population over 1500 and 50 per cent of the villages with population between 1000—1500 are to be connected by all weather roads by 1990 under the MNP.

[English]

Land offered by Singareni Collieries for setting up of T. V. centre in Ramagundam, Andhra Pradesh

3056. SHRI G. BHOOPATHY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether any proposal has been made by Singareni Collieries in Andhra Pradesh to Doordarshan authorities offering land and other facilities for setting up a TV centre in Ramagundam industrial township in Andhra Pradesh;

(b) if so, the details thereof; and

(c) whether any action has been taken to set up T. V. Centre in Ramagundam ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND